

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Jalandhar, for the year 1990-91, alongwith Audited Accounts.

14.20 hrs.

[English]

MR. DEPUTY SPEAKER: We will take up matters under Rule 377 after the Lunch Break. The House now stands adjourned to re-assemble at 3.20 p.m.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Jalandhar, for the year 1990-91.

14.20 hrs.

The Lok Sabha then adjourned for Lunch till Twenty Minutes past Fifteen of the clock.

- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

15.25 hrs.

The Lok Sabha re-assembled after Lunch at twenty-Five Minutes past Fifteen of the Clock.

[Placed in Library. See No. LT.5503/94]

[SHRI NITISH KUMAR *in the Chair*]

14.19 $\frac{1}{2}$ hrs.

MATTERS UNDER RULE 377

PUBLIC ACCOUNTS COMMITTEE

- (i) **Need to Declare Solapur-Vadodara and Aurangabad-Hyderabad Road in Maharashtra as National Highways**

Sixty-Fourth Report*[English]**[English]*

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to present the Sixty-fourth Report (Hindi and English versions) of the Public Accounts Committee on Action Taken on 48th Report (10th Lok Sabha) on Postal Services in rural areas.

SHRI ANKUSHRAO RAOSAHEB TOPE (Jalna): Maharashtra State Government had forwarded a proposal for declaring 11 State Highways as National Highways. State Highways are included in Road Development Plan 1981-2001 of Maharashtra.

Though the above 11 roads which have been proposed to be declared as National Highways are of utmost importance, the matter has been pending